

1	2	3	4	5	6	7
Nagaland	1478	2012	827	1058	981	1040
Odisha	1028	1620	352	486	425	619
Punjab	4064	4291	740	910	1010	1336
Rajasthan	1035	1510	308	685	768	1203
Sikkim	1400	1563	852	899	690	832
Tamil Nadu	2952	2897	455	386	1716	2077
Tripura	2121	2639	584	704	723	722
Uttar Pradesh	2304	2605	803	832	803	832
Uttarakhand	1740	1906	765	851	502	1012
West Bengal	2297	2664	800	898	964	1047
Andaman and Nicobar Islands	2954	2836	571	442	N.R.	N.R.
Dadra and Nagar Haveli	1454	1867	877	898	1000	750
Delhi	2367	3937	571	1611	1769	1300
Daman and Diu	1600	1609	1000	846	N.R.	N.R.
Puducherry	2436	2599	600	499	171	1684
ALL INDIA	1844	2258	544	691	810	1193

N.R.: Not Reported

Cereals: includes Rice, Wheat, Jowar, Bajra, Maize, Ragi, Small Millets and Barley

Pulses: includes Arhar/Tur, Gram and other Pulses

Oilseeds: includes Groundnut, Castor Seed, Niger Seed, Sesamum, Rapeseed and Mustard, Linseed, Safflower, Sunflower and Soyabean

Source: DES, Ministry of Agriculture

Barren land in the country

2190. SHRI AAYANUR MANJUNATHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government has undertaken any survey to identify the quantum of barren land in the country;

(b) if so, the details thereof, State-wise;

(c) whether there is any proposal to distribute such barren land to landless peasants and farm labourers;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the other steps taken to ensure food security in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) and (b) As per available estimates, total barren and unculturable land is about 16.79 million ha. across the country. State-wise details of barren and unculturable land is given in Statement (See below).

(c) and (d) As per Seventh Schedule of the Constitution of India, land falls under purview of State Governments and, therefore, it is for State Governments to distribute such barren land.

(e) Government of India, Ministry of Agriculture is implementing various major schemes, namely, Macro Management of Agriculture (MMA), National Food Security Mission (NFSM), National Horticulture Mission (NHM), National Mission on Micro Irrigation (NMMI) and Rashtriya Krishi Vikas Yojana (RKVY) to enhance productivity and sustaining food security in the country.

Statement

State-wise barren and unculturable land

Sl. No.	Name of States	State-wise extent of Barren and Unculturable land as on 2009-10
1	2	3
1.	Andhra Pradesh	2043
2.	Arunachal Pradesh	38
3.	Assam	1408
4.	Bihar	432
5.	Chhattisgarh	309
6.	Goa	0
7.	Gujarat	2519
8.	Haryana	104
9.	Himachal Pradesh	656
10.	Jammu and Kashmir	274

1	2	3
11.	Jharkhand	569
12.	Karnataka	788
13.	Kerala	22
14.	Madhya Pradesh	1341
15.	Maharashtra	1729
16.	Manipur	1
17.	Meghalaya	133
18.	Mizoram	8
19.	Nagaland	2
20.	Odisha	840
21.	Punjab	25
22.	Rajasthan	2292
23.	Sikkim	0
24.	Tamil Nadu	490
25.	Tripura	3
26.	Uttarakhand	225
27.	Uttar Pradesh	494
28.	West Bengal	22
29.	Andaman and Nicobar Islands	2
30.	Chandigarh	0
31.	Delhi	16
31.	Dadra and Nagar Haveli	0
32.	Daman and Diu	0
33.	Lakshadweep	0
34.	Puducherry	0
TOTAL:		16785
Say 16.79 Million Ha.		

Source: Land Use Statistics at a Glance, Directorate of Economics and Statistics, Ministry of Agriculture, Government of India, New Delhi.